

Defence Production Board

665. Shri S. M. Banerjee:
Shri Daji:

Will the Minister of Defence be pleased to state:

(a) whether final decision has been taken to form a Defence Production Board to have effective control on the defence production units;

(b) if not, the reasons therefor; and

(c) whether it is a fact that too much centralisation has resulted in inefficiency in the Ordnance Factories?

The Minister of State in the Ministry of Defence (Shri A. M. Thomas):
(a) and (b). A Defence Production Board was set up in May 64 to examine different problems relating to Defence Production.

(c) No, Sir.

Violations of Indian Territory by China

666. Shri S. M. Banerjee:
Shri Daji:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that there had been several violations of Indian Territory by the Chinese even after the Colombo proposals were made;

(b) if so, the total area of land under the Chinese occupation before the Colombo proposals and whether they have increased it after the Colombo proposals; and

(c) if so, to what extent?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir. Even after the formulation of the Colombo Proposals, which they claim to have accepted "in principle", the Chinese Government have repeatedly violated the India-China border and their so-called "line of actual control". They have also carried out wilful provocations and intrusions in Sikkim and Bhutan. Details of such violations have been given in the copies of notes exchanged between

India and China which have been placed in Parliament from time to time.

(b) and (c). Prior to the massive Chinese aggression of October-November, 1962, Chinese forces were in occupation of roughly 12,000 square miles of Indian territory in Ladakh. After the Chinese attack of 1962, the Chinese forces occupied further 2,500 square miles approximately. The Chinese forces are today in illegal occupation of approximately 14,500 square miles of Indian territory in Ladakh. While since November 1962, there has been no change in the total area under Chinese occupation in Ladakh, in 1963, the Chinese Government acquired as a result of the illegal and so-called Sino-Pak, border agreement, an area of a little over 2,000 square miles ceded by Pakistan, from Pakistan-occupied Kashmir.

Vietnam Problem

667. Shri Daji:

Shri S. M. Banerjee:
Shri H. C. Linga Reddy:
Shri P. R. Chakraverti:
Shrimati Savitri Nigam:
Shri Vishwa Nath Pandey:
Shri Surendra Pal Singh:
Shri D. C. Sharma:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri Shree Narayan Das:
Shri Yashpal Singh:
Shri P. C. Borooah:
Shri Bhagwat Jha Azad:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri M. L. Dwivedi:
Shri R. S. Pandey:
Shri Nath Pal:
Shri Hari Vishnu Kamath:
Shri Surendranath Dwivedy:
Shri Hem Barua:
Shri Bagri:
Dr. Ram Manohar Lohia:
Shrimati Malmoona Sultan:

Will the Minister of External Affairs be pleased to state:

(a) whether any further steps have been taken by Government to solve the Vietnam problem;

(b) if so, what are the fresh proposals; and

(c) the reaction of Government of U.S.A. thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). The Government of India have continued to reiterate the principles which they feel could constitute the basis for a solution of the Vietnam problem. However, they have not made any fresh proposals.

(c) Does not arise.

Efficient Broadcasting System

**668. Shri P. R. Chakraverti:
Shri H. C. Linga Reddy:**

Will the Minister of Information and Broadcasting be pleased to state:

(a) how far the real potentialities of an efficient broadcasting system had come to be realised by the public as a sequel to the Chinese and Pakistani aggressions;

(b) whether Government have appreciated the importance of toning up the broadcasting mechanism;

(c) the steps devised for strengthening the existing system; and

(d) whether the allocated sum in the Fourth Plan is adequate to make broadcasting effective?

The Minister of Information and Broadcasting (Shri Raj Bahadur): (a) The Chinese and Pakistani aggressions made the people of our country aware of the potentialities of broadcasting as a powerful medium of information. A survey conducted shortly after the cease-fire with Pakistan showed that A.I.R. ranked highest as the channel of information.

(b) Yes, Sir.

(c) Various measures have been and are being taken to strengthen the

existing broadcasting net work by inducting powerful transmitters and to expand the net work by installing new transmitters, particularly in border areas.

(d) The funds for development of broadcasting have been allocated consistent with priorities and the need for economy and capability of their actual utilization for implementing the planned programmes.

Indo-Malaysia and Malaysia-Pakistan Relations

**669. Shri P. R. Chakraverti:
Shri H. C. Linga Reddy:**

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that Pakistan had claimed that Malaysia had apologised for remarks made by its representative at the U.N. during the Security Council debate on the Indo-Pakistan conflict last year;

(b) whether Government had enquired of Malaysia, whether there was any validity in the Pakistani statement;

(c) if so, the conditions imposed by Pakistan on Malaysia as a prelude to the resumption of her diplomatic relations with the latter; and

(d) whether there has been any change in the Indo-Malaysia relations following on her new relationship with Pakistan?

The Minister of External Affairs (Shri Swaran Singh): (a) The Government have no knowledge of this.

(b) No, Sir.

(c) Does not arise.

(d) There has been no change in India-Malaysia relations which continue to be most friendly as always.